

S.No.107

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
28-03-2022 AT 10:30 A.M. THROUGH VIDEO CONFERENCE.

CP(IB) No.213/9/HDB/2019
U/s 9 of IBC, 2016

IN THE MATTER OF:

MBG Commodities Pvt Ltd

...Operational Creditor

Vs

Agarwal Sponge and Energy Pvt Ltd

...Corporate Debtor

CORAM:-


DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. VEERA BRAHMA RAO AREKAPUDI, HON'BLE MEMBER (TECHNICAL)


ORDER

Un numbered IA in cp No213/9/HDB/2019, is taken up today.

Joint memo signed by the counsels and respective parties reported that matter is settled out of the Tribunal. Perused the memo and the same is recorded. In the light of the memo, nothing survives for hearing in this petition. The memo is allowed.

CP No.213/9/HDB//2019, is ordered to be disposed of settled with no costs.


MEMBER (T)


MEMBER (J)

Pavani